

THE GUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/6815 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Aparesh Chakravarty,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 20th December, 2021.

Sub: **Winter vacation.**

Ref:- Your letter No.DJB/3594 (E) dated 17.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission during the Winter vacation from 24.12.2021 to 31.12.2021**, as prayed for. The Addl. District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt)/6816-6817/A, dated , 20-12-2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

Sd/-
20/12/21
JT.REGISTRAR (VIGILANCE)